



**Government of Jammu and Kashmir
General Administration Department
Notification,
Srinagar, the 11th, September, 2017**

SRO- 376 .- In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that following amendments shall be made in the Jammu and Kashmir Compassionate Appointment Rules, 1994; namely:-

In rule 5, the following shall be added, as sub-rule (5) namely:-

Notwithstanding anything contained in proviso first and second of sub-rule (1) of rule 3 of these rules, the widow(who has not re-married), unmarried son and unmarried daughter of a deceased Police Personnel who has died in harness may be considered for appointment under these rules by the General Administration Department, on a case to case basis, in the Police Department only, subject to the condition that the Deputy Commissioner/Assistant Commissioner(Revenue) of the district to which the deceased employee belonged certifies that none of the dependents of the deceased is a government employee. Further, the Director General of Police and Administrative Secretary of Home Department after due satisfaction, shall certify that the element of compassion still exists in the family. In case the applicant does not possess the required physical standards as per the Police Rules, he/she shall be considered for appointment against the post of Class-IV (Follower) in the Police Department and in all other cases, the applicant shall be considered for appointment against the post of Constable in Police Department.

Explanation: Only pending/rejected cases on the date of issuance of SRO Notification 376 of 2017 dated 11-09-2017, shall be decided in accordance with the said notification.

By order of the Government of Jammu and Kashmir.


(Khurshid Ahmed) IAS,
Commissioner/Secretary to the Government

Dated:-11-09-2017

No. GDC-265/CM/2013-SRO

1. All Financial Commissioners.
2. Director, General of Police, J&K.
3. All Principal Secretaries to Government.
4. Principal Secretary to the Governor/Chief Minister.
5. Divisional Commissioner, Kashmir/Jammu.
6. All Commissioners/Secretaries to the Government.
7. All Heads of Departments/Managing Directors.
8. All Deputy Commissioners.
9. Director, Information.
10. Director Archives, Archaeology and Museums.
11. General Manager, Government Press, Srinagar/Jammu.
12. Private Secretary to the Chief Secretary.
13. Private Secretary to the Commissioner/Secretary to Government, GAD.
14. In-charge website, GAD/Stock file.